

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2860**

TO BE ANSWERED ON THE 13TH MARCH, 2018/ PHALGUNA 22, 1939 (SAKA)

REHABILITATION OF NEW CITIZENS

2860. SHRI PARTHA PRATIM RAY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the funds allocated for the rehabilitation of the new citizens of India after exchange of enclaves between India and Bangladesh;**
- (b) whether the allocated funds are disbursed and utilised;**
- (c) if so, the details thereof; and**
- (d) the number of citizens who have come to India after exchange of Enclaves ?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

- (a) to (c): A scheme namely “Rehabilitation Package and up-gradation of infrastructure of the Bangladeshi Enclaves and Cooch Behar District after transfer of enclaves between India and Bangladesh” has been approved by Government at a cost of Rs. 1005.99 crore for a period of five years commencing from 2015-16. Out of this amount, Rs. 423 crore has been released to State Government of West Bengal upto 28.02.2018. The Government of West Bengal has submitted utilization certificate for Rs. 260 crore. The scheme has provision for creation of infrastructure in Cooch Behar District of West Bengal and former Bangladeshi enclaves in India and also for providing temporary and permanent rehabilitation of returnees from the former Indian enclaves in Bangladesh.**
- (d): 922 persons comprising 201 families have returned from former Indian enclaves in Bangladesh.**